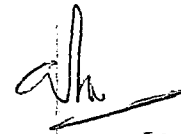


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C. A. T. Bench, Jaipur

Date of Order	Orders
17.10.2000	<u>M.A. 376/2000 (O.A. 53/99)</u> Sh. S.P. Malhi Counsel for the applicant Sh. Hemant Gupta Proxy Counsel for Sh. M. Rafiq Counsel for the Respondant M.A. 376/2000 has been filled by the applicants for withdrawal of this O.A. It is stated by the learned Counsel for the applicants that the applicants in the O.A. have been given the relief prayed for by them and this O.A. has become infructuous. This O.A. is accordingly dismissed or withdrawn and having become infructuous  (N. P. NAWANI) ADMINISTRATIVE MEMBER

Remand copy
→ 17/10/2000

Received
18.10.2000